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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 216/16	TP 17/17	Hearing	101	Vision Cinemas Ltd.

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Counsel for Petitioner Company is absent. Petitioner is also called absent. As seen from the file, Registry of Hon'ble High Court of Karnataka has raised some objections which were not complied. Petitioner is directed to comply the objection at first instance before proceedings further. This petition is filed under section 101 of the Companies Act, 1956 corresponding to section 66 of the Companies Act, 2013.

Meanwhile for hearing on compliance of section 66 of the Companies Act, 2013, listed on 20/04/2017. Issue notice to the petitioner,

  
Member (J)

  
Member (T)